

(x) The Etah Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1468 in Gazette of India dated the 16th May, 1981.

(xi) The Gomti Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1469 in Gazette of India dated the 16th May, 1981.

(xii) The Damoh-Panna-sagar, Kshetriya Gramin Bank (Meetings of Board) Rules 1981, published in Notification No. S. O. 1470 in Gazette of India dated the 6th May 1981.

(xiii) The Cochar Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1471, in Gazette of India dated the 16th May 1981.

(xiv) The Siwan Kshetriya Gramin Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1472 in Gazette of India dated the 16th May, 1981.

(xv) The Manipur Rural Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1855 in Gazette of India dated the 4th July, 1981.

(xvi) The Shri Venkateshwara Grameena Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1856 in Gazette of India dated the 4th July, 1981.

(xvii) The Rushikulya Gramya Bank (Meetings of Board) Rules, 1981, published in Notification No. S. O. 1857 in Gazette of India dated the 4th July, 1981. [Placed in library. See No. LT—2873/81]

NOTIFICATION UNDER EMPLOYEES PROVIDENT FUNDS AND MISCELLANEOUS PROVISIONS ACT, 1952.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): I beg to lay on

the Table a copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—

(1) The Employees Provident Funds (Third Amendment) Scheme, 1981, published in Notification No. G.S.R. 496(E) in Gazette of India dated the 27th August, 1981.

(2) The Employees' Provident Funds (Fourth Amendment) Scheme, 1981, published in Notification No. G.S.R. 507(E) in Gazette of India dated the 5th September, 1981. [Placed in Library. See No. LT—2874/81]

12.22 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES OF TWENTY-FIFTH TO TWENTY-NINTH SITTINGS

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): I beg to lay on the Table Minutes of the Twenty-fifth to Twenty-ninth sittings of the Committee on Private Members Bill and Resolutions held during the current session.

12.22 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

REPORT OF STUDY TOUR

SHR R. R. BHOLE (Bombay South Central): I beg to lay on the Table a copy of the Report of the Study Tour of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to Tamil Nadu during August, 1981.